

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION
ROC.NO.38/2025 JUDGES'S LIBRARY.

Quotations in sealed covers are invited from the local agencies for purchase of **1) Old Newspapers 2) Magazines 3) Damaged Law Journals and 4) waste papers.**

The intending bidders may submit sealed quotations to the undersigned superscripting **"Quotation for purchase of old news papers etc.,"** during office hours i.e., from 10.30 a.m. to 5.00 p.m. on or before **29.09.2025** at Judges Library, Ground Floor of Annexure Building, High Court of Andhra Pradesh, Nelapadu, Amaravati-522 237, either in person or through post. The quotations received after the said time and date will not be considered.

The intending bidder may verify the old news papers etc., in the Judges' Library, Ground Floor, Annexure Building, High Court of A.P., Nelapadu, Amravati between 10.30 A.m. to 5.00 p.m. on all working days before submitting quotation.

The successfully highest bidder has to bring its/his/her own electronic weighing machine and get the material weighed in the presence of the Assistant Registrar In-charge Judges' Library, pay the amounts immediately and lift the papers etc.

The High Court reserves the right to accept or reject any or all the quotations without assigning any reason.

Yours sincerely,

Amaravati,
DT:15.09.2025

Sd/-
ASSISTANT REGISTRAR
I/c.Judges's Library